

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, CUM SPL. JUDGE
(PC ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.

ORDER

20 JAN 2026

The following postings/transfer are hereby made in official exigency with immediate effect :

S. No	Name of Officials (Sh./Ms.)	From	To
1.	Vikas E.C. 73055037	Desg: Peon Role: Orderly Posting: In the Court of Ms. Sunena Sharma, Spl. Judge (PC Act), CBI	Desg: Peon Role: Peon Posting: Office Pool, RACC
2	Sunil Kumar E.C. 48903869	Desg: Peon Role: Orderly Posting: In the Court of Ms. Sunena Sharma, Spl. Judge (Pc Act), CBI	Desg: Peon Role: Orderly Posting: In the Court of Ms. Colette Rashmi Kujur, Spl. Judge (PC Act), CBI
3	Savita E.C. 87276755	Desg: Safai-Karamchari Role: Peon Posting: Office Pool, RACC	Desg: Safai-Karamchari Role: Orderly Posting: In the Court of Ms. Sunena Sharma, Spl. Judge (Pc Act), CBI

1. Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the defaulting official as per rules.
2. This order shall not be considered as a change of cadre of the aforesaid official mentioned at S. No. 3. She will continue to be in her parent cadre for all purpose.

(DINESH BHATT)

Principal District & Sessions Judge-cum-Spl. Judge (PC-Act) CBI, RADC, New Delhi

No.: 887/D-901/D /F.7/P&T/Admn/RADC/2026

Dated, Delhi the 19/1/2026

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. III, Central District, THC, Delhi.
4. The concerned Officers/ officials.
5. PS to the undersigned.
6. The Dealing Official, LAYERS seat, THC, Delhi.
7. The Dealing Official T&P, Personal File, Admin.-III, ACR Cell, THC, Delhi.
8. The Website Committee, THC, Delhi for uploading.
9. Leave Section, RADC.

Principal District & Sessions Judge-cum-Spl. Judge (PC-Act) CBI, RADC, New Delhi